

incurred on setting up of a drug de-addiction ward in Safdarjung Hospital, New Delhi:

1987-88	— Rs. 1.19 Lakhs
1988-89	— Rs. 7.60 Lakhs
1989-90	— Rs. 0.40 Lakhs

287 patients were attended at the centre since inception.

(b) and (c). Due to shortage of adequate space for housing the drug de-addiction Unit in Safdarjung Hospital, it was not possible to continue the centre there.

(d) In view of the position stated against (b) & (c) above, the drug de-addiction centre was transferred from Safdarjung Hospital to Smt. Sucheta Kriplani Hospital, New Delhi on 8.09.1989. The expenditure incurred and patients treated at this centre are given below:

Expenditure:

Rs. 7.15 Lakhs from 18.09.1989 to 31.03.1990.

Rs. 2.13 Lakhs from 01.04.1990 to 31.07.1990.

Number of Patients Treated:

837 From 18.09. 1989 to 20.08.1990.

[*Translation*]

Wages of Tea Plantation Labour in Darjeeling (West Bengal)

2197. SHRI YAMUNA PRASAD SHASTRI: Will the Minister of LABOUR be pleased to state:

(a) whether the daily wages aid to the labourers for packing tea leaves in tea plan-

tations of Darjeeling;

(b) whether the wages being paid to them by the tea plantation owners are far less than the minimum wages fixed by the Government; and

(c) if so, whether Union Government propose to issue instructions to the tea plantation owners to pay at least the minimum wages to the labourers and also the arrears of the wages, which they have saved by paying less wages?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) to (c). Information is being collected and will be laid on the Table of the House.

[*English*]

Doctors Posted in Villages

2200. SHRI JAGANNATH SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of doctors who were posted in rural areas during 1989; state-wise;

(b) the number of doctors who actually assumed their duties in the rural areas;

(c) the number of such doctors who did not join their duties in the rural areas; and

(d) the action taken against those who did not join their duties in rural areas?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d). The information is being collected from the States and will be placed on the Table of the Sabha.

Implementation of Cine-Workers Welfare Fund act, 1981

2201. SHRI P. PENCHALLAIAH: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to